

ORISSA HIGH COURT**FILING REPORT AS ON :19/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006746/2023	BULU GIRI @ PAPU @ HARISHCHANDRA GIRI VS STATE OF ODISHA	DIPAK KUMAR DEY VS	TALASARI MARINE /39 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000251/2023
2	BLAPL/0006747/2023	RUNA JENA @ KAMALAKANTA JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHUNTA /101 /2014 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000388/2014
3	BLAPL/0006748/2023	ARJUNA BISOI VS STATE OF ODISHA	ABHISEK KHANDAL VS	JEYPORE SADAR /26 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000014/2021
4	BLAPL/0006749/2023	SAMIRENDRA ROUL @ KULU NANA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /344 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000895/2023
5	BLAPL/0006750/2023	MANASH@DIPU SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /202 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000873/2022
6	BLAPL/0006751/2023	ANANDA SETH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GHANTAPADA /45 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000148/2023
7	BLAPL/0006752/2023	SHISHIR @ SISIRA KUMAR NAYAK @ SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BANARAPAL /230 /2022 FTSC, ANGUL(Anugul) CT/0000219/2022
8	BLAPL/0006753/2023	DUSMANT@DUSMANTA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KAMAKHYANAGAR /226 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000416/2023
9	BLAPL/0006754/2023	BIRABAR BHAGAT VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR SAHU VS	SAMBALPUR VIGILANCE /14 /2023 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000010/2023
10	BLAPL/0006755/2023	ANKIT KUMAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT TOWN /341 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000082/2020
11	BLAPL/0006756/2023	RAVI SA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAMANKIRA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000262/2023

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12	BLAPL/0006757/2023	RABI @ RABINDRA MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /400 /2022 S.D.J.M.,KHURDA(Khordha) GR/0001349/2022
13	BLAPL/0006758/2023	SANJEET BORA@BAJU@SANJIT BORA@SANJEET KUMAR@BISHARI KHUNTIA VS STATE OF ODISHA	MANAB BISHARI VS	NANDAPUR /37 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000324/2023
14	BLAPL/0006759/2023	SHERSINGH YADAV VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	MOTU /136 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000179/2022
15	BLAPL/0006760/2023	SURESH BIRA VS STATE OF ODISHA	S.S.RAY-2 VS	/ /0 (//
16	BLAPL/0006761/2023	TULARAM PATEL VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	MOTU /136 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000179/2022
17	BLAPL/0006762/2023	DEEPAK KUMAR VS STATE OF ODISHA	S.S.RAY-2 VS	KORAPUT GRPS /9 /2023 (//
18	BLAPL/0006763/2023	SIBANATH ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /184 /2021 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000075/2021
19	BLAPL/0006764/2023	SONU RAY VS STATE OF ODISHA	S.S.RAY VS	KORAPUT GRPS /9 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000073/2023
20	BLAPL/0006765/2023	KISHOR GOLORI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /99 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000088/2022
21	BLAPL/0006766/2023	DALSHER SINGH VS STATE OF ODISHA	S.S.RAY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000026/2023
22	BLAPL/0006767/2023	PINTU@PADMA CHARAN MUNDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISINDA /56 /2022 ADDL.SESSIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) ST/0000074/2022
23	BLAPL/0006768/2023	SATRUGHAN PASAYAT	SANKAR NARAYAN PRADHAN	RAGHUNATHPALI /136 /2023

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		VS	VS	S.D.J.M.,PANPOSH(Sundargarh)
24	BLAPL/0006769/2023	STATE OF ODISHA SAJIT HUSSAIN	SANKAR NARAYAN PRADHAN	GR/0000766/2023 RAGHUNATHPALI /136 /2023
		VS	VS	S.D.J.M.,PANPOSH(Sundargarh)
25	BLAPL/0006770/2023	STATE OF ODISHA LUPURA @ NUPARA DIGAL	BHAGABAN MOHANTY	GR/0000766/2023 BALLIGUDA /100 /2022
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
26	BLAPL/0006771/2023	STATE OF ODISHA BASANTA TAJAN	SWARAJ PATEL	Spl/0000019/2022 SUNDARGARH TOWN /91 /2023
		VS	VS	()
27	BLAPL/0006772/2023	STATE OF ODISHA SANTOSH PRADHAN	NABA KISHORE GURU	// DHENKANAL SADAR /302 /2023
		VS	VS	()
28	CMP/0000677/2023	STATE OF ODISHA GUNJU KISAN @ BUDULA	PABITRA KUMAR NAYAK	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)
		VS	VS	CS/0000080/2017
29	CMP/0000678/2023	RATU KISAN @ BUDULA A.O, PUNJAB NATIONAL BANK CIRCLE OFFICE, BALASORE	ASPINATH MISHRA	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj)
		VS	VS	CS/0000343/2023
30	CONTC/0003906/2023	PREETISHREE BEHERA MAHENDRANATH SETHI	ADV	// ()
		VS	VS	//
31	CONTC/0003907/2023	DR. NIRANJAN MISHRA, DIRECTOR OF PUBLIC HEALTH, BBSR ABINASH ROUL	ADV	// ()
		VS	VS	//
32	CONTC/0003908/2023	ARAVIND AGARWAL, I.A.S. THANA SUNDAR PRADHAN	BIJAYA KUMAR RAGADA	// ()
		VS	VS	//
33	CONTC/0003909/2023	BISWAKESAN PANDEY, LAND ACQUISITION OFFICER CUM TAHASILDAR, JHARSUGUDA BALARAM SINGH	ADV	// ()
		VS	VS	//
34	CONTC/0003910/2023	SAJIB KUMAR CHADHA, I.F.S. SK. ABDUL MOTALIB	ADV	// ()
		VS	VS	//

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35	CONTC/0003911/2023	SUSHIL KUMAR LOHANI, I.A.S. SUBASH CHANDRA SAHOO VS	ADV VS	// // 0
36	CONTC/0003912/2023	SAJIB KUMAR CHADHA, I.F.S. MURALIDHAR SAHU VS	ADV VS	// // 0
37	CONTC/0003913/2023	SAJIB KUMAR CHADHA, I.F.S. BUDDHADEV NAIK VS	ADV VS	// // 0
38	CONTC/0003914/2023	SAJIB KUMAR CHADHA, I.F.S. HRUSHIKESH PATEL VS	ADV VS	// // 0
39	CONTC/0003915/2023	SAJIB KUMAR CHADHA, I.F.S. NILAMANI NAYAK VS	ADV VS	// // 0
40	CONTC/0003916/2023	SAJIB KUMAR CHADHA, I.F.S. SARAT CHANDRA PARIDA VS	ADV VS	// // 0
41	CONTC/0003917/2023	SAJIB KUMAR CHADHA, I.F.S. GADADHAR PATI VS	ADV VS	// // 0
42	CONTC/0003918/2023	SAJIB KUMAR CHADHA, I.F.S. BRUNDABAN SAHOO VS	ADV VS	// // 0
43	CONTC/0003919/2023	SAJIB KUMAR CHADHA, I.F.S. BHIMASEN SAHOO VS	ADV VS	// // 0
44	CONTC/0003920/2023	SAJIB KUMAR CHADHA, I.F.S. PRAFULLA KUMAR DAS VS	ADV VS	// // 0
45	CONTC/0003921/2023	SAJIB KUMAR CHADHA, I.F.S. DUSHASAN NAYAK VS	ADV VS	// // 0
		SAJIB KUMAR CHADHA, I.F.S.		//

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46	CONTC/0003922/2023	MAYADHAR SAHOO VS SAJIB KUMAR CHADHA, I.F.S.	ADV VS	// ()
47	CONTC/0003923/2023	RUSHI SAHOO VS SAJIB KUMAR CHADHA, I.F.S.	ADV VS	// ()
48	CRLA/0000646/2023	KESHAB CHANDRA TIRIYA VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /22 /2017 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000016/2017
49	CRLA/0000647/2023	BHAGABAN BEHERA VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /42 /2010 SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) GR/0000042/2010
50	CRLA/0000648/2023	MILUN@MILU SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISINDA /19 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIKAKHOL(Sambalpur) Spl/0000009/2023
51	CRLLP/0000036/2023	N.VENKAT RAO VS SANJAY KUMAR NAIK	BIJAYA KUMAR RAGADA VS	//0 A.D.J.,JHARSUGUDA(Jharsuguda) CRA/0000012/2021
52	CRLMC/0002675/2023	CHANDAN ADKATIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JEYPORE MAHILA /52 /2022 PRINCIPAL MAGISTRATE CUM JUV.JUSTICE BOARD, JEYPORE(Koraput) Juv/0000037/2022
53	CRLMC/0002676/2023	DINESH KUMAR TIWARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOMNA PS /164 /2013 J.M.F.C,KOMNA(Nuapada) CT/0000472/2013
54	CRLMC/0002677/2023	MINI @ GOPINATH DALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/151 /2022 SPL.JUDGE ANANDAPUR(Kendujhar) Spl/0000027/2022
55	CRLMC/0002678/2023	RANJAN KUMAR PARIDA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	SUKINDA /57 /2014 () //
56	CRLMP/0001177/2023	BALARAM SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 () //
57	CRLMP/0001178/2023	HEMANTA SAHU	SATYAJIT MOHAPATRA (2)	SORO /391 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMP/0001179/2023	JAYANTI MOHANTY	AMIYA RANJAN SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/0001180/2023	PRAHALLAD MAL	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0001181/2023	ASHOK KUMAR BHUYAN	KALINGA KESHARI MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0001182/2023	BHANUMATI DEVI @ SAHOO	KALINGA KESHARI MOHAPATRA	S.P.(CID-CRL),CUTTACK /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CRLREV/0000316/2023	ABHI@ABHIMANYU@ABHIRAM BHOI	ASUTOSH TRIPATHY	THAKURGARH /203 /2022
		VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CRA/0000002/2022
63	ITA/0000062/2023	PRINCIPAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)	//
		VS	VS	()
		M/S. NORTH EASTERN ELECTRICITY SUPPLY COMPANY ORISSA LTD.(NESCO)		//
64	ITA/0000063/2023	PRINCIPAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)	//
		VS	VS	()
		M/S. NORTH EASTERN ELECTRICITY SUPPLY COMPANY ORISSA LTD.(NESCO)		//
65	ITA/0000064/2023	PRINCIPAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)	//
		VS	VS	()
		M/S. NORTH EASTERN ELECTRICITY SUPPLY COMPANY ORISSA LTD.(NESCO)		//
66	MACA/0000567/2023	MAHENDRA PRASAD OJHA	BISHNUBRATA SINGH	//
		VS	VS	IST MACT, BHADRAK(Bhadrak)
		ANIL KUMAR SHAW		Mac/0000182/2017
67	MACA/0000568/2023	JAYANTI CHAND	BISHNUBRATA SINGH	//
		VS	VS	I MACT,BALASORE(Baleshwar)
		M/S.SHREE ANANTA GOPAL ENTERPRISES		Mac/0001670/2014
68	MACA/0000569/2023	MANAGER (LEGAL), CHOLAMANDALAM MS G.I.CO.	ADDM ALI KHAN	//
		VS	VS	IST MACT, JAGATSINGHPUR(Jagatsinghapur)

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69	MACA/0000570/2023	NARENDRA DAS THE MANAGER, (MAGMA HDI G.I.CO. LTD. VS CHANDRAMA SAHU	ADAM ALI KHAN VS	Mac/0000052/2019 // 1ST MACT, DEOGARH(Debagarh)
70	MACA/0000571/2023	MANAGER, LEGAL CELL, M/S. CHOLA M.S. G.I.CO. LTD. VS HIRAMATI DEVI	ADAM ALI KHAN VS	Mac/0000035/2020 // IV M.A.C.T,CUTTACK(Cuttack)
71	RVWPET/0000267/2023	MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION VS JAYARAM BEHERA	ADAM ALI KHAN VS	Mac/0000713/2014 // ()
72	WA/0001318/2023	STATE OF ODISHA VS CHOUHDARY SANGRAM KESHARI MOHANTY	Y.S.P. BABU,A.G.A VS	// // ()
73	WA/0001319/2023	STATE OF ODISHA VS DR. SAROJ KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// // ()
74	WA/0001320/2023	STATE OF ODISHA VS MANAS RANJAN MOHANTY	Y.S.P. BABU,A.G.A VS	// // ()
75	WA/0001321/2023	STATE OF ODISHA VS MANAS RANJAN MOHANTY	Y.S.P. BABU,A.G.A VS	// // ()
76	WA/0001322/2023	STATE OF ODISHA VS PRABHASINI GOUDA	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
77	WA/0001323/2023	STATE OF ODISHA VS CHHABINDRA KUMAR SAMAL	Y.S.P. BABU,A.G.A VS	// // ()
78	WA/0001324/2023	STATE OF ODISHA VS GOURANGA SAMAL	PRADEEP KUMAR ROUT,A.G.A VS	// // ()
79	WA/0001325/2023	STATE OF ODISHA VS SANYASI SAHU	PRADEEP KUMAR ROUT,A.G.A VS	// // ()

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80	WA/0001326/2023	STATE OF ODISHA VS M. BIPRA CHARAN	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
81	WA/0001327/2023	STATE OF ODISHA VS DR. SANJAY KUMAR MALLICK	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
82	WA/0001328/2023	STATE OF ODISHA VS DR. SOUBHAGINI SETHI	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
83	WA/0001329/2023	STATE OF ODISHA VS DR. SURAJITA BISWAL	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
84	WA/0001330/2023	STATE OF ODISHA VS NARAYAN NAG	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
85	WA/0001331/2023	STATE OF ODISHA VS PREMALATA MOHANTY	ANAND PRAKASH DAS,A.S.C VS	// 0 //
86	WA/0001332/2023	STATE OF ODISHA VS DR. RADHAKANTA SAHOO	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
87	WP(C)/0019110/2023	BIKRAM KESHARI MISHRA VS THE EMPLOYEES PROVIDENT FUND ORGANISATION,BBSR	BIDYALOK MOHAPATRA VS	// 0 //
88	WP(C)/0019111/2023	DR.BASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
89	WP(C)/0019112/2023	HAREKRUSHNA SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
90	WP(C)/0019113/2023	SANTOSH BARIK VS THE EMPLOYEES PROVIDENT FUND ORGANISATION,BBSR	BIDYALOK MOHAPATRA VS	// 0 //
91	WP(C)/0019114/2023	JAGABANDHU MAHANTA	ARJEET MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0019115/2023	JIBANANANDA PATNAIK	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0019116/2023	JAYCHANDRA MAHANTA	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0019117/2023	HARA PRIYA SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0019118/2023	MITANJALI NAYAK	DEVASHIS PANDA	//
		VS	VS	0
		L.I.C. OF INDIA LTD., MUMBAI		//
96	WP(C)/0019119/2023	M/S. LORDS HOUSE (FIRM), JOBRA	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0019120/2023	ANANTA KUMAR ACHARYA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0019121/2023	DINABANDHU PARIDA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0019122/2023	RAJENDRA KUMAR MAHAPATRA	DEEPAK KUMAR PANI	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0019123/2023	PRABIN KUMAR SAHOO	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
101	WP(C)/0019124/2023	PRABIN KUMAR SAHOO	NIRANJAN PANDA	//
		VS	VS	0
		STAE OF ODISHA		//
102	WP(C)/0019125/2023	BISWANATH SAHU	PRAVAT KUMAR LENKA	//
		VS	VS	0

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103	WP(C)/0019126/2023	STATE OF ODISHA SURENDRA RAI VS	DURLLABHA RANJAN MISHRA VS	// // 0
104	WP(C)/0019127/2023	STATE OF ODISHA SRADHANJALI BEHURA VS	SUKANTA KUMAR NAYAK VS	// // 0
105	WP(C)/0019128/2023	STATE OF ODISHA BINOD CHANDRA RATH VS	MANAS PATI VS	// // 0
106	WP(C)/0019129/2023	STATE OF ODISHA UMA SANKAR MAJHI VS	LALATENDU SAMAL VS	// // 0
107	WP(C)/0019130/2023	PRINCIPAL SECY., TO GOVT. OF ODISHA NIROD CHANDRA MAHAPATRA VS	MANAS PATI VS	// // 0
108	WP(C)/0019131/2023	STATE OF ODISHA BHAGABAN SAHOO VS	SIBA PRASAD PATI VS	// // 0
109	WP(C)/0019132/2023	STATE OF ODISHA GOLAKA CHANDRA PADHI VS	MANAS PATI VS	// // 0
110	WP(C)/0019133/2023	STATE OF ODISHA SUSHANTA KUMAR PRADHAN VS	LALATENDU SAMAL VS	// // 0
111	WP(C)/0019134/2023	PRINCIPAL SECY., TO GOVT. OF ODISHA RAMA CHANDRA SETHY VS	SIBA PRASAD PATI VS	// // 0
112	WP(C)/0019135/2023	STATE OF ODISHA RABINDRA KUMAR DAS VS	MANAS PATI VS	// // 0
113	WP(C)/0019136/2023	STATE OF ODISHA SUKADEV SAHOO VS	SIBA PRASAD PATI VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0019137/2023	AJAYA KUMAR DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
115	WP(C)/0019138/2023	PRIYABRAT SATHUA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
116	WP(C)/0019139/2023	JAGABANDHU MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
117	WP(C)/0019140/2023	SUKESH CHANDRA MISHRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
118	WP(C)/0019141/2023	GOPAL KRISHNA TRIPATHY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
119	WP(C)/0019142/2023	JOGENDRAS BISWAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
120	WP(C)/0019143/2023	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
121	WP(C)/0019144/2023	NARAYAN PADHY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
122	WP(C)/0019145/2023	MAHENDRANATH SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
123	WP(C)/0019146/2023	BIJOYA KUMAR SWAIN VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
124	WP(C)/0019147/2023	SUJIT KUMAR PADHY VS PRINCIPAL SECY., TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
125	WP(C)/0019148/2023	GOURANGA CHANDRA SAHU	SATYABRATA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WP(C)/0019149/2023	R.T.O.,CHANDIKHOLE DAYASAGAR SAHU	SIBA PRASAD PATI	//
		VS	VS	0
127	WP(C)/0019150/2023	STATE OF ODISHA KOTA PRASADA RAO	SIBA PRASAD PATI	//
		VS	VS	0
128	WP(C)/0019151/2023	STATE OF ODISHA SAPAN KUMAR BISWAS	LAMBODAR PRADHAN	//
		VS	VS	0
129	WP(C)/0019152/2023	THE TAHASILDAR, MAHAKALAPARA MANARANJAN PUSTY	SIBA PRASAD PATI	//
		VS	VS	0
130	WP(C)/0019153/2023	STATE OF ODISHA ANURAG SINGLA	PRAFULLA KUMAR RATH	//
		VS	VS	0
131	WP(C)/0019154/2023	STATE OF ODISHA ALEKHA MALIK	LAMBODAR PRADHAN	//
		VS	VS	0
132	WP(C)/0019155/2023	THE TAHASILDAR, MAHAKALAPARA PABITRA MOHAN SAHOO	SIBA PRASAD PATI	//
		VS	VS	0
133	WP(C)/0019156/2023	STATE OF ODISHA NAGEN KUMAR SUTAR	SIBA PRASAD PATI	//
		VS	VS	0
134	WP(C)/0019157/2023	STATE OF ODISHA PRATISTHA SENAPATY	UMESH CHANDRA MOHANTY	//
		VS	VS	0
135	WP(C)/0019158/2023	STATE OF ODISHA HOTEL HIGHFIVE RESTAURANT IMFL ON SHOP, BALASORE	PRADYUMNA KUMAR RATH	//
		VS	VS	0
136	WP(C)/0019159/2023	STATE OF ODISHA KALU CHARAN BEHERA	SIBA PRASAD PATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0019160/2023	STATE OF ODISHA SAROJ KUMAR PATRA VS	SIBA PRASAD PATI VS	// // ()
138	WP(C)/0019161/2023	STATE OF ODISHA GOPAL CHANDRA SWAIN VS	SIBA PRASAD PATI VS	// // ()
139	WP(C)/0019162/2023	STATE OF ODISHA ARPITA AUROSIKHA SAHOO VS	SAMEER KUMAR DAS VS	// // ()
140	WP(C)/0019163/2023	STATE OF ODISHA ATANU KUMAR TAREI VS	SIBA PRASAD PATI VS	// // ()
141	WP(C)/0019164/2023	STATE OF ODISHA SIBA SANKAR MAHARANA VS	SAMEER KUMAR DAS VS	// // ()
142	WP(C)/0019165/2023	STATE OF ODISHA SUBIMAL DAS VS	BIMBISAR DASH VS	// // ()
143	WP(C)/0019166/2023	STATE OF ODISHA SUCHITRA SAMAL VS	RUDRA NARAYAN PARLIJA VS	// // ()
144	WP(C)/0019167/2023	STATE OF ODISHA JITENDRA KUMAR SAMANTASINGHAR VS	MANAS KUMAR CHAND VS	// // ()
145	WP(C)/0019168/2023	STATE OF ODISHA LAKSHAPATI SENAPATI VS	MANAS KUMAR CHAND VS	// // ()
146	WP(C)/0019169/2023	ZONE OFFICER, UPPER INDRAVATI PROJECT, KUSUMKHUNTI TECHNO GLOBAL SERVICES PVT. LTD., BBSR VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
147	WP(C)/0019170/2023	ADDL. CHIEF SECY. R AND D MANAGEMENT DEPT., BBSR GOBINDA BINDHANI VS	SAROJANANDA MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0019171/2023	PNB, BBSR VS SUSHAMA ROUT	ANJAN KUMAR BISWAL VS	// 0 //
149	WP(C)/0019172/2023	ARNAPURNA SARANGI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
150	WP(C)/0019173/2023	PRAMOD KUMAR SAHU VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
151	WP(C)/0019174/2023	ACHYUTANANDA SAHOO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
152	WP(C)/0019175/2023	PRATEEK KUMAR SENAPATY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
153	WP(C)/0019176/2023	KUNA PRAVA MOHANTY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
154	WP(C)/0019177/2023	PUSPALATA SAHOO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
155	WP(C)/0019178/2023	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
156	WP(C)/0019179/2023	DHANESWAR SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
157	WP(C)/0019180/2023	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
158	WP(C)/0019181/2023	RABINDRA KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
159	ABLAPL/0006427/2023	RAKSHYA BEHERA	SATYAJIT MOHAPATRA	BARGARH /236 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	ABLAPL/0006428/2023	STATE OF ODISHA RAKSHYA BEHERA	SATYAJIT MOHAPATRA	// BARGARH /241 /2023
		VS	VS	()
161	ABLAPL/0006429/2023	STATE OF ODISHA SK. IMRAN	ARIJEET MISHRA	// GHATAGAON /121 /2023
		VS	VS	()
162	ABLAPL/0006430/2023	STATE OF ODISHA KABISURYA HARIJAN	ABHISEK KHANDAL	// KHATIGUDA /22 /2023
		VS	VS	()
163	ABLAPL/0006431/2023	STATE OF ODISHA MANISH LAL	SARADA PRASAD DASH	// KARANJIA /193 /2022
		VS	VS	()
164	ABLAPL/0006432/2023	STATE OF ODISHA BIBHUTI BEHERA	SURYAKANTA DWIBEDI	// KHANDAPARA /131 /2023
		VS	VS	()
165	ABLAPL/0006433/2023	STATE OF ODISHA KETAN THAKUR	SURYAKANTA DWIBEDI	// MURIBAHAL /95 /2023
		VS	VS	()
166	ABLAPL/0006434/2023	STATE OF ODISHA RABINDRANATH MAHARANA	BIREN SANKAR TRIPATHY	// BARGARH RURAL /93 /2023
		VS	VS	()
167	ABLAPL/0006435/2023	STATE OF ODISHA NIRANJAN DAS	JAYANTA KUMAR MAJHI	// BALIAPAL /42 /2023
		VS	VS	()
168	ABLAPL/0006436/2023	STATE OF ODISHA ANANTA SAMAL @ RAJU	JAYANTA KUMAR MAJHI	// BASTA /176 /2023
		VS	VS	()
169	ABLAPL/0006437/2023	STATE OF ODISHA DURGA PATEL	BIJAYA KUMAR RAGADA	// THELKOLOI PS /137 /2023
		VS	VS	()
170	ABLAPL/0006438/2023	STATE OF ODISHA SANTOSH BEHERA @ BABAJI	JAYANTA KUMAR MAJHI	// BALIAPAL /242 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0006439/2023	STATE OF ODISHA PRAMOD @ PRAMOD KUMAR PRADHAN VS	JULU KHANSAMA VS	// / /0 S.D.J.M.,RAIRAKHOL(Sambalpur)
172	ABLAPL/0006440/2023	STATE OF ODISHA ABHAYA DAS VS	SATYARANJAN SATPATHY VS	2(B)CC/0000008/2023 DHENKANAL SADAR /407 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
173	ABLAPL/0006441/2023	STATE OF ODISHA GANESWAR MANDHATA VS	SURYAKANTA DWIBEDI VS	GR/0000704/2023 CHANDAPUR /61 /2022 ()
174	ABLAPL/0006442/2023	STATE OF ODISHA SIDDHARTH KOTHARI VS	BIJAYA KUMAR RAGADA VS	// JONK /49 /2022 ()
175	ABLAPL/0006443/2023	STATE OF ODISHA BISWANATHA CHOUDHURY VS	DEBADEEPA SAHOO VS	// DIGAPAHANDI /203 /2023 ()
176	ABLAPL/0006444/2023	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /137 /2023 ()
177	ABLAPL/0006445/2023	STATE OF ODISHA NIRANJAN DAS VS	ASHOK KUMAR BEHERA VS	// BALICHANDRAPUR /85 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur)
178	ABLAPL/0006446/2023	STATE OF ODISHA ANITA MANJARI SAMAL VS	SUMAN MODI VS	CT/0000368/2023 / /0 S.D.J.M.,BHUBANESWAR(Khordha)
179	ABLAPL/0006447/2023	STATE OF ODISHA SOUBHAGYABATI SAMAL VS	SUMAN MODI VS	ICC/0005198/2022 / /0 ()
180	ABLAPL/0006448/2023	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	SUMAN MODI VS	// / /0 ()
181	ABLAPL/0006449/2023	STATE OF ODISHA KARTIK CHANDRA SWAIN VS	ANADI CHARAN NAYAK VS	// TANGI /37 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0006450/2023	DHIREN KUMAR SETHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOPALPUR /190 /2023 () //
183	ABLAPL/0006451/2023	RUPESH JAISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /129 /2019 () //
184	ABLAPL/0006452/2023	JAGANNATH BHANJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /154 /2023 () //
185	ABLAPL/0006453/2023	NIRANJAN KAR VS STATE OF ODISHA	MANOJ PANIGRAHI VS	BANKI /205 /2023 () //
186	ABLAPL/0006454/2023	RABINDRA MALIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	MARINE KASIA /53 /2023 () //
187	ABLAPL/0006455/2023	RAJANIKANTA @ RAJANIKANATA @ RAJANI KUMAR VS STATE OF ODISHA	ROJALAKSHMI MANANDA SAHU VS	JHARBANDH /61 /2023 () //
188	ABLAPL/0006456/2023	SUBASH MALIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	MARINE KASIA /55 /2023 () //
189	ABLAPL/0006457/2023	BASISTHA @ BASISTA SAHU VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BUDEN /68 /2023 () //
190	ABLAPL/0006458/2023	CHANDAN MOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /118 /2023 () //
191	ABLAPL/0006459/2023	DINESH MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CANTONMENT ROAD /36 /2023 () //
192	ABLAPL/0006460/2023	PRASANTA DALAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /89 /2023 () //
193	ABLAPL/0006461/2023	CHANDU@MD ALFAJ	MOHAMMAD AKRAM	NIMAPADA /29 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.,NIMAPARA(Puri)
194	ABLAPL/0006462/2023	STATE OF ODISHA SANTOSH SETHY	AVIRAM PATRA	GR/0000120/2023 KHURDA MODEL /351 /2023
		VS	VS	()
195	ABLAPL/0006463/2023	STATE OF ODISHA TIMIR KUMAR SINGH	PRANAB RANJAN CHHATOI	// BAIDESWAR /69 /2023
		VS	VS	()
196	ABLAPL/0006464/2023	STATE OF ODISHA GYANESWARI BEHERA	SIDHARTHA SANKAR RAY (2)	// PARLAKHEMUNDI /155 /2023
		VS	VS	()
197	ABLAPL/0006465/2023	STATE OF ODISHA GUNDULI@SUVEN MALLIK	PRANAB RANJAN CHHATOI	// PATTAMUNDAI /355 /2023
		VS	VS	()
198	ABLAPL/0006466/2023	STATE OF ODISHA TAPAS @ SWAGAT SAHOO	NIRAKAR JENA	// SABARANG /42 /2023
		VS	VS	()
199	ABLAPL/0006467/2023	STATE OF ODISHA PRIYA DARSHINI BEHERA@POOJA MUDULI	BISWABHUSAN DAS	// BALIKUDA /262 /2023
		VS	VS	()
200	ABLAPL/0006468/2023	STATE OF ODISHA JYOTIPRAVA SAHU	JAYANTA KUMAR MAJHI	// BALIAPAL /153 /2023
		VS	VS	()
201	ABLAPL/0006469/2023	STATE OF ODISHA CHANCHALA DASH	SANJIBANI MISHRA	// BUDEN /67 /2023
		VS	VS	()
202	ABLAPL/0006470/2023	STATE OF ODISHA SANATAN JENA	SAROJ BARIK	// SINGLA /53 /2023
		VS	VS	()
203	ABLAPL/0006471/2023	STATE OF ODISHA PRABIN KUMAR DASH	SANJIBANI MISHRA	// BUDEN /67 /2023
		VS	VS	()
204	ABLAPL/0006472/2023	STATE OF ODISHA SURENDRA SAHOO	LALATENDU PAL	// / /0
		VS	VS	J.M.F.C., BIRAMITRAPUR(Sundargarh)

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		2(A)CC/0000494/2022

ORISSA HIGH COURT

MISC CASES FILED on :19/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	199/2023 MATA/121/2023	RAMESH CHANDRA MAHARANA-MP	JYOTI PATNAIK
2	215/2023 RVWPET/267/2023	MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION	SRATY K. BRATA MOHANTY (1)
3	216/2023 RVWPET/267/2023	MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION	SRATY K. BRATA MOHANTY (1)
4	235/2023 CONTC/2029/2018	JAYARAM BEHERA-MP	DAYANANDA MOHAPATRA
5	596/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
6	597/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
7	598/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
8	599/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
9	600/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
10	601/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
11	602/2023 RSA/212/2002	RAMA CH. TARAI-MP	M/S.S.K.PADHI
12	637/2023 CMP/677/2023	GUNJU KISAN @ BUDULA-MP	PABITRA KUMAR NAYAK
13	638/2023 CMP/678/2023	A.O, PUNJAB NATIONAL BANK CIRCLE OFFICE, BALASORE	REKHA NATH MISHRA
14	639/2023 CMP/411/2023	DEBASISH SEN-MP	PRAFULLA KUMAR LENKA
15	845/2023 BLAPL/13106/2022	DILLIP KUMAR MOHARANA @ TUTU-MP	DEVASHIS PANDA
16	846/2023 BLAPL/7956/2022	JAGANNATH BEHERA-MP	
17	847/2023 BLAPL/1362/2023	BHIMA KHILLA@BHIMO KHILLO-MP	ANANTA NARAYAN PATTANAYAK
18	848/2023 BLAPL/3157/2023	BINAY KUMAR CHOUDHURY @ BRIJESH-MP	
19	951/2023 MACA/567/2023	MAHENDRA PRASAD OJHA-MP	BISHNUBRATA SINGH
20	952/2023 MACA/568/2023	JAYANTI CHAND-MP	BISHNUBRATA SINGH
21	953/2023 MACA/569/2023	MANAGER (LEGAL), CHOLAMANDALAM MS G.I.CO. LTD	ADAM ALI KHAN
22	954/2023 MACA/570/2023	THE MANAGER, (MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
23	955/2023 MACA/571/2023	MANAGER, LEGAL CELL, M/S. CHOLA M.S. G.I.CO. LTD.-MP	ADAM ALI KHAN
24	1118/2023 ABLAPL/1864/2023	SURESH CHANDRA NANDA-MP	
25	1119/2023 ABLAPL/6177/2023	MANOJ SANDH-MP	RAMAKANTA MISHRA
26	1393/2023	KESHAB CHANDRA TIRIYA-MP	ARIJEET MISHRA

27	CRLA/646/2023 1394/2023	KESHAB CHANDRA TIRIYA-MP	ARIJEET MISHRA
28	CRLA/646/2023 1395/2023	BHAGABAN BEHERA-MP	DINESH KUMAR MOHANTY
29	CRLA/647/2023 1396/2023	BHAGABAN BEHERA-MP	DINESH KUMAR MOHANTY
30	CRLA/647/2023 1397/2023	BHAGABAN BEHERA-MP	DINESH KUMAR MOHANTY
31	CRLA/647/2023 1881/2023	DINESH KUMAR TIWARI-MP	MANAS KUMAR CHAND
32	CRLMC/2676/2023 1882/2023	MINI @ GOPINATH DALAI-MP	MANAS KUMAR CHAND
33	CRLMC/2677/2023 3443/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
34	WA/1318/2023 3444/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
35	WA/1318/2023 3445/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
36	WA/1318/2023 3446/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
37	WA/1319/2023 3447/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
38	WA/1319/2023 3448/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
39	WA/1319/2023 3449/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
40	WA/1320/2023 3450/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
41	WA/1320/2023 3451/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
42	WA/1320/2023 3452/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
43	WA/1321/2023 3453/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
44	WA/1321/2023 3454/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
45	WA/1321/2023 3455/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
46	WA/1322/2023 3456/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
47	WA/1322/2023 3457/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
48	WA/1322/2023 3458/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
49	WA/1323/2023 3459/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
50	WA/1323/2023 3460/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
51	WA/1323/2023 3461/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
52	WA/1324/2023 3462/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
53	WA/1324/2023 3463/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
54	WA/1324/2023 3464/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
55	WA/1325/2023 3465/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
56	WA/1325/2023 3466/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
57	WA/1325/2023 3467/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
	WA/1326/2023		

58	3468/2023 WA/1326/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
59	3469/2023 WA/1326/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
60	3470/2023 WA/1327/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
61	3471/2023 WA/1327/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
62	3472/2023 WA/1327/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
63	3473/2023 WA/1328/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
64	3474/2023 WA/1328/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
65	3475/2023 WA/1328/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
66	3476/2023 WA/1329/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
67	3477/2023 WA/1329/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
68	3478/2023 WA/1329/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
69	3479/2023 WA/1330/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
70	3480/2023 WA/1330/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
71	3481/2023 WA/1330/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
72	3482/2023 WA/1331/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
73	3483/2023 WA/1331/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
74	8918/2023 WP(C)/17065/2023	PRAHALLAD MALLICK-MP	
75	8919/2023 WP(C)/17065/2023	PRAHALLAD MALLICK-MP	
76	8920/2023 WP(C)/19111/2023	DR.BASANTA KUMAR PRADHAN-MP	JAYADEBA BEHERA
77	8921/2023 WP(C)/19114/2023	JAGABANDHU MAHANTA-MP	ARIJEET MISHRA
78	8922/2023 WP(C)/19115/2023	JIBANANANDA PATTNAIK-MP	SATYABRATA MOHANTY(1)
79	8923/2023 WP(C)/19116/2023	JAYCHANDRA MAHANTA-MP	ARIJEET MISHRA
80	8924/2023 WP(C)/17302/2022	PRATAP KUMAR SAHU-MP	
81	8925/2023 WP(C)/2358/2023	SARASWATI PRADHAN-MP	
82	8926/2023 WP(C)/19118/2023	MITANJALI NAYAK-MP	DEVASHIS PANDA
83	8927/2023 WP(C)/19119/2023	M/S. LORDS HOUSE (FIRM), JOBRA-MP	TUSHAR KANTI SATAPATHY
84	8928/2023 WP(C)/19120/2023	ANANTA KUMAR ACHARYA-MP	SUSANTA KUMAR DASH
85	8929/2023 WP(C)/19122/2023	RAJENDRA KUMAR MAHAPATRA-MP	DEEPAK KUMAR PANI
86	8930/2023 WP(C)/17737/2023	DAYANIDHI PATEL-MP	
87	8931/2023 WP(C)/34382/2020	ISWARA CHANDRA MISHRA-MP	SWAPNA KUMAR OJHA
88	8932/2023 WP(C)/19125/2023	BISWANATH SAHU-MP	PRAVAT KUMAR LENKA
89	8933/2023	DHARANIDHAR SWAIN-MP	NIRMAL RANJAN ROURAY

90	WP(C)/18635/2023 8934/2023	PRIYABRAT SATHUA-MP	LAXMIKANTA MOHANTY
91	WP(C)/19138/2023 8935/2023	DHARANIDHAR SWAIN-MP	NIRMAL RANJAN ROUSTRAY
92	WP(C)/18635/2023 8936/2023	JAGABANDHU MAHANTA-MP	ARIJEET MISHRA
93	WP(C)/19139/2023 8937/2023	MAHENDRANATH SETHI-MP	LAXMIKANTA MOHANTY
94	WP(C)/19145/2023 8938/2023	ABHIMANYU BARIK-MP	GAGAN BIHARI SINGH
95	WP(C)/15119/2023 8939/2023	ANURAG SINGLA-MP	PRAFULLA KUMAR RATH
96	WP(C)/19153/2023 8940/2023	ANUPAMA PANDA-MP	
97	WP(C)/13110/2023 8941/2023	HOTEL HIGHFIVE RESTAURANT IMFL ON SHOP, BALASORE-MP	PRAFULLA KUMAR RATH
98	WP(C)/19158/2023 8942/2023	ARPITA AUROSIKHA SAHOO-MP	SAMEER KUMAR DAS
99	WP(C)/19162/2023 8943/2023	TECHNO GLOBAL SERVICES PVT. LTD., BBSR-MP	ANANTA NARAYAN PATTANAYAK
100	WP(C)/19169/2023 8944/2023	KAILASH CH.MOHAPATRA-MP	M/S.S.P.MISRA
101	WP(C)/5669/2013 8945/2023	PNB, BBSR-MP	ANJAN KUMAR BISWAL
102	WP(C)/19171/2023 8946/2023	AJAYA KUMAR SAHOO-MP	DAYANANDA MOHAPATRA
103	WP(C)/36199/2022 8947/2023	AJAYA KUMAR SAHOO-MP	DAYANANDA MOHAPATRA
104	WP(C)/36200/2022 8948/2023	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
105	WP(C)/19178/2023 8949/2023	DHANESWAR SAHU-MP	SOUMYA MISHRA
106	WP(C)/19179/2023 8950/2023	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
107	WP(C)/19180/2023 8951/2023	MC OF K.C.GIRLS HIGH SCHOOL,BERHAMPUR-MP	
108	WP(C)/22097/2018 8952/2023	MANAGING COMMITTEE OF K.C.TOWN HIGH SCHOOL, BERHAMPUR-MP	
109	WP(C)/22099/2018 8953/2023	RABINDRA KUMAR MISHRA-MP	NIHAL RATH
	WP(C)/19181/2023		